

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA No. 573/2023

In the matter of

Prakash Yadav

..... Applicant

Versus

State of Haryana and Others

.... Respondents

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Place: Delhi

Date: 28.11.2024

Through



Rahul Khurana, Advocate
17, Central Lane, Babar Road, Bengali Market,
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BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA No. 573/2023

In the matter of

Prakash Yadav

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.... Respondents

**Status Report on behalf of respondent No.5 i.e.
Haryana Pond and Waste Water Management
Authority in compliance of order dated
16.08.2024.**

Most Respectfully Showeth:-

1. That the above said Original Application is listed on 29.11.2024 before the Hon'ble Tribunal.
2. That this Hon'ble Tribunal vide order dated 16.08.2024 directed the respondent No.5 to disclose the scope of work which is to be awarded under the tender by placing on record the relevant extract of the tender. Copy of E-Tender-Notice dated 14.08.2024 issued by Executive Engineer, Panchayati Raj, Rewari is annexed as **Annexure-R/1**.
3. That as per the work order dated 22.10.2024 issued by the Executive Engineer, Panchayati Raj, Rewari, the

date of start and completion of rejuvenation works are 23.10.2024 and 04.08.2025 respectively. The work order dated 22.10.2024 is annexed as **Annexure-R/2**.

4. That it is pertinent to mention here that the Architectural drawings of this Constructed Wetland are designed under the guidance of Professor C.R. Babu who is member of technical committee of respondent no. 5. The layout diagram of the Constructed Wetland is annexed as **Annexure-R/3**. The rejuvenation work of the said pond is in progress and the photograph of the dewatering activity for rejuvenation work of the said pond is annexed as **Annexure-R/4**.
5. That the funds for the rejuvenation of the said pond has been sourced from the Irrigation and Water Resources Department, Haryana (IWRD).
6. That the details of tender allotted to Kadyan Enterprises Pvt Ltd. for laying the pipelines by the Panchayati Raj Department is annexed as **Annexure-R/5**.

In view of the facts mentioned herein above, it is humbly prayed that the compliance report may kindly be taken on record.


Dated: 28.11.2024
Place: Panchkula


Law Officer
HPWWMA

Verification:

Verified at Panchkula on 28th day of November, 2024 that contents of para no.1 to 6 of the above status report is true and correct to the best of my knowledge derived from the official record. Nothing material is concealed therein.

Dated: 28.11.2024
Place: Panchkula


Law Officer
HPWWMA

From

Executive Engineer,
Panchayati Raj, Rewari

To .

The Director,
Public Relation & Culture Affairs Deptt. Haryana
S.C.O. No.200-201, Sec. - 17, Chandigarh.
E-mail-dipradvt@gmail.com

Memo. No. PRR/2024/ 296

Dated: 14/08/24

Subject:- Publication of E-Tender Notice.

Please find enclosed herewith two copies of tender notice for wide publication through Newspapers one in English and one in Hindi & on FM Radio Station. The same may please be published at the earliest as per guidelines issued by your Directorate vide Memo no. 18729-19028 dated 24.09.2015 An early action is requested in this regard please.

DA: Two copies of Tender Notice.

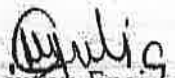

Executive Engineer,
Panchayati Raj, Rewari

Endst. No. PRR/2024/

Dated:

A copy is forwarded to the following for information please:-

1. The Chief Engineer, Panchayati Raj Public Works, Haryana, Chandigarh.
2. The Deputy Commissioner, Rewari.
3. The Superintending Engineer, Panchayati Raj Public Works Circle, Gurugram
4. The Additional Deputy Commissioner Rewari.
5. Chief Executive officer, Zila Parishad Rewari.
6. All the Executive Engineer, Panchayati Raj, Haryana (Through email)
7. The Executive Engineer, Panchayati Raj, (Electrical) Ambala. (Through email)
8. All the Sub Divisional Officers(PR) in Rewari District (Through email)
9. All Block Development & Panchayat Officer in Distt. Rewari (Through email)
10. The Assistant Registrar, Co-operative Societies Rewari.
11. The Manager Rewari District Co-Op. Labour and Const. Federation Ltd. Rewari.
12. The President Rewari District Co-Op. Labour and Const. Federation Ltd. Rewari.
13. Notice Board


Executive Engineer,
Panchayati Raj, Rewari

B

**DEVELOPMENT AND PANCHAYATS DEPARTMENT
PANCHAYATI RAJ, PUBLIC WORKS, DIVISION REWARI**

Tender Notice

The Governor of Haryana is inviting the bids from eligible bidders through online bids in the website <https://works.haryana.gov.in/etenders.hry.nic.in> for the works detailed in the table.

Sr. No	Name of Block	Name of Village/ Place	Ref. No.	Type of Tender	Name of Work	Approximate value of works (In Lacs)	E/ Money Contract or /Societies Rs.	Time Limit	Cost of Document	Date and time for bid preparation & submission
1	Dharuhera	Kharkhara		Works	DEVELOPMENT AND REJUVENATION OF DIRTY WATER POND (01HRRWRRWRO 300KHAR001)	112.39	224780/ 112390	9 Months	15000	

1. The undersigned has right to accept or reject of the above tender without assigning any reason.
2. The scope of the work can be increased or decreased depending upon the site conditions and availability of funds and any item committed and substituted in accordance with the requirement of the department and no claim on this amount shall be entertained.
3. The societies shall produce an attested copy of the fresh resolution of the co-operative society duly attested from the competent authority of co-operative department, for insurances/participation in the tenders.
4. If site not available due to site dispute, encroachment or any other reason on account of Gram Panchayat department then there will be no claim by agency for any type like compensation, contractor profit, interest etc. for delay in work execution or non execution of work.
5. After approval of the tender from the competent authority, the Performance Security shall be deposited by the agency only in shape of Bank Guarantee/Bank Draft within 7 days after issuing of acceptance letter by the undersigned. Otherwise action will be taken against the agency any time as per clause no. 30.3 of tender document after expired the time of 7 days for depositing the performance security.
6. The final payment will be made to the agency after taking approval of detailed estimate from the competent authority.
7. The jurisdiction of the Court will be at Rewari.
8. The payment will be made to the agency in accordance funds provided by the Govt. from time to time and there will be no claim by agency for any type like contractor profit interest etc. for delay payment.
9. Tender document fees, E-Services and amount of Earnest Money shall be deposited by the agency through online.
10. The tender without earnest money will not be opened.
11. Every contractor shall make an application to the registering officer for the registration of establishment under the building and other construction worker welfare (RE&CS) Act, 1996.
12. The first running bill of the contractor shall be cleared only after the receipt of registration certificate under the Building & Other Construction workers welfare (RE&CS) Act, 1996 and registration of all the eligible construction worker as a beneficiary of the Haryana Building & other Construction worker welfare Board.
13. For other terms and conditions see in tender form.
14. Any items may be withdrawn at any stage of the work.
15. The Bidder Online Registration on Haryana Engineering Work Portal Mandatory.
16. Bidder must submit and Affidavit in the prescribed format given in bidding document. The affidavit should be of a date later then the date of calling of tender.

For further details and e-tendering schedule visit website <https://works.haryana.gov.in/etenders.hry.nic.in>

Key Dates for Tender Submission for the work of Sr. No. 1 (L&C Societies and Contractor Both.)

20-08-2024 from 15:00 Hrs
29-08-2024 upto 15:00 Hrs
30-08-2024 after 15:00 Hrs

1. Start of Tender Download (L&C Societies & Contractor Both):-

2. End of Submission online (L&C Societies & Contractor Both):-


3. Opening of Tender (L&C Societies & Contractor Both) :-

Note: Rs 1180/- for e-servicing fees excluding of tender fees will be charged as per Govt. Instructions.

Note: Agency/Contractor used ISI Marked Interlocking Blocks in Development works.

Note: Agency/Contractor used ISI Marked Interlocking Blocks in Development works.

For and on behalf of Governor of Haryana


(Narender Kumar)
Executive Engineer,
Panchayati Raj, Rewari

PUBLIC NOTICE / SHORT TERM TENDER NOTICE

Sr. No.	Name Of Department	Letter Reference No. and Date	Name Of Work/ Notice/ Tender	Opening Date Closing Date	Amount (Approx. in lacs)	Website	Nodal Officer Contact Details
I.	Development & Panchayats	Letter No. Dated:-	DEVELOPMENT AND REJUVENATION OF DIRTY WATER POND (01HRRWRRWR030 0KHAR001)	From 20-08-2024 at 15.00 Hrs to 29-08-2024 at 15.00 Hrs (L.&C Societies & Contractor Both.)	112.39 lacs	https://works.haryana.gov.in/ete ndcrs.hry.nic.in	XEN.(PR) Rewari/ 94164212 61 E-Mail- prexeeng. rwt@hry.nic.in

Rajiv
Executive Engineer,
Panchayat Raj, Rewari



eProcurement System Government of Haryana
 Created By: Sunder Ial
 Created Date/Time: 19-Sep-2024 05:25 PM
 Tender Title: KHARKHARA MAIN POND DEVELO...
 Tender ID: 2024_HRY_400877_1

Tender Inviting Authority: Xen Panchayat Raj, Rewari
 Name of Work: Development and Re-venation of Dirty Water pond (Main Pond) at Village Kharkhara, Block Dharuhara, Distt. Rewari

Contract No: 01274-222260

SCHEDULE OF WORK / ITEM(S)

Sl.No	Bidder Name	Estimated Rate	Quoted Percentage	Quoted Rate in Figures and Words (Iteration 0)	
				Rate	Amount
1.00	THE NARWANA CHAHAL COOP OP MULTIPURPOSE SOCIETY LTD.(GSTN-NA)--1146461	11238534.94	-25.25	8400804.87	Eighty Four Lakh Eight Hundred and Four
2.00	THE S.B. COOPERATIVE LABOUR AND CONSTRUCTION SOCIETY (GSTN-NA)--1146410	11238534.94	-6.50	10508030.17	One Crore Five Lakh Eight Thousand Thirty
3.00	The Sandlana Ajarsh Coop. Labour and Construction Society Ltd. (GSTN-NA)--1145272	11238534.94	-13.71	9697731.80	Ninty Six Lakh Ninty Seven Thousand Seven Hundred and Thirty One

Lowest Amount Quoted BY: THE NARWANA CHAHAL COOP OP MULTIPURPOSE SOCIETY LTD (8400804.87)

List of Scope of work in Development & Rejuvenation of Pond at Village Kharkhara

1. Dewatering of Pond
2. Excavation of Pond
3. Embankment of Pond
4. Const. of Wetland in Pond with Aquatic Plant
5. Const. of Cow Ghat of Pond
6. Const. of Step Ghat of Pond
7. Const. of Walking track along Pond
8. Barbed wire and Fencing
9. Plantation along Pond
10. Solar Lights & RCC Benches with Covering Shed along Pond

EXECUTIVE ENGINEER, PANCHAYATI RAJ[EXECUTIVE ENGINEER
REWARI]
DEVELOPMENT AND PANCHAYAT



LETTER OF ACCEPTANCE

To

THE NARWANA CHAHAL COOPERATIVE MULTIPURPOSE SOCIETY LIMITED
PREM NAGAR, NARWANA, JIND, HARYANA,, PREM NAGAR, NARWANA, JIND, HARYANA,, 126116
[2021R1317]
E-mail- narwanachahalsociety@gmail.com
Contact No.- 9813252333

Memo No.- HEWP/AC-95939

Dated - 07/10/2024

Subject:- KHARKHARA MAIN POND DEVELOPMENT and REJUVENATION OF DIRTY WATER POND
(01HRRWRRWR0300KHAR001) Chargeable to: (Tender id : 2024_HRY_400877_1)

Agreement Amount (Rs.) 84,00,805/-	
Construction Amount (Rs.)	84,00,805/-
Operation & Maintenance Amount (Rs.)	0/-

This is to notify you that your Bid dated 22/08/2024 vide e-Tender Number-2024_HRY_400877_1 for the contract Price of Rupees 84,00,805/-, as corrected and modified in accordance with the Instructions to Bidder is hereby accepted.

Time Period for Construction	285 Days
Defect Liability Period	1095 Days

Part-A Based on HSR Items						
As per approved DNIT					Ceiling Rates	
Sr. No.	Description		Qty.	Unit	Rate (Rs.)	Amount (Rs.)
1	HSR 2	B0241. 100 mm dia PVC pipe	15.00	Metre	86.71	1300.65
2	HSR 2	B0242. 150 mm dia PVC pipe	49.20	Metre	166.69	8201.27
3	HSR 3.1	Schedule A By Mechanical Transport including loading, unloading and stacking 2. Earth	15822.78	cum	39.62	626859.02
4	HSR 4.16	Excavating trenches of required width and depth for pipes, cables, etc including excavation for sockets, and	280.48	Metre	97.92	27465.30

**EXECUTIVE ENGINEER, PANCHAYATI RAJ[EXECUTIVE ENGINEER
REWARI]
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Part-A Based on HSR Items						
As per approved DNIT				Ceiling Rates		
Sr. No.		Description	Qty.	Unit	Rate (Rs.)	Amount (Rs.)
		dressing of sides, ramming of bottoms, including getting out the excavated soil, and then returning the soil as required, in layers not exceeding 20 cm in depth, including consolidating each deposited layer by ramming, watering, etc. and disposing of surplus excavated soil as directed, within a lead of 50 m. 1.3. All kind of soil Pipes, cables etc, exceeding 300 mm dia but not exceeding 600 mm dia.				
5	HSR 4.8	Earth work in rough excavation, banking excavated earth in layers not exceeding 20cm in depth, breaking clods, watering, rolling each layer with ½ tonne roller or wooden or steel rammers, and rolling every 3rd and top-most layer with power roller of minimum 8 tonnes and dressing up in embankments for roads, flood banks, marginal banks and guide banks or filling up ground depressions, lead up to 50 m and lift up to 1.5 m : 1. All kinds of soil	25259.83	cum	105.40	2662322.51
6	HSR 4.12	Earth work in excavation by mechanical means (Hydraulic excavator)/manual means over areas (exceeding 30 cm in depth, 1.5 m in width as well as 10 sqm on plan) including getting out and disposal of excavated earth lead up to 50 m and lift up to 1.5 m, as directed by Engineer-in-charge. 1. All kinds of soil	43.04	cum	58.31	2509.57
7	HSR 4.12	Earth work in excavation by mechanical means (Hydraulic excavator)/manual means over areas (exceeding 30 cm in depth, 1.5 m in width as well as 10 sqm on plan) including getting out and disposal of excavated earth lead up to 50 m and lift up to 1.5 m, as directed by Engineer-in-charge. 1. All kinds of soil	15822.78	cum	58.31	922547.25
8	HSR 4.14	Earth work in excavation by mechanical means (Hydraulic excavator) / manual means in foundation trenches or drains (not exceeding 1.5 m in width or 10 sqm on plan), including dressing of sides and ramming of bottoms, lift up to 1.5 m, including getting out the excavated soil and disposal of surplus excavated soil as directed, within a lead of 50 m. 1. All kinds of soil.	51.69	cum	62.04	3206.79

**EXECUTIVE ENGINEER, PANCHAYATI RAJ]EXECUTIVE ENGINEER
REWARI]
DEVELOPMENT AND PANCHAYAT**



Part-A Based on HSR Items						
As per approved DNIT					Ceiling Rates	
Sr. No.		Description	Qty.	Unit	Rate (Rs.)	Amount (Rs.)
9	HSR 4.14	Earth work in excavation by mechanical means (Hydraulic excavator) / manual means in foundation trenches or drains (not exceeding 1.5 m in width or 10 sqm on plan), including dressing of sides and ramming of bottoms, lift up to 1.5 m, including getting out the excavated soil and disposal of surplus excavated soil as directed, within a lead of 50 m. 1. All kinds of soil.	2295.28	cum	62.04	142404.72
10	HSR 4.14	Earth work in excavation by mechanical means (Hydraulic excavator) / manual means in foundation trenches or drains (not exceeding 1.5 m in width or 10 sqm on plan), including dressing of sides and ramming of bottoms, lift up to 1.5 m, including getting out the excavated soil and disposal of surplus excavated soil as directed, within a lead of 50 m. 1. All kinds of soil.	31.86	cum	62.04	1976.43
11	HSR 4.14	Earth work in excavation by mechanical means (Hydraulic excavator) / manual means in foundation trenches or drains (not exceeding 1.5 m in width or 10 sqm on plan), including dressing of sides and ramming of bottoms, lift up to 1.5 m, including getting out the excavated soil and disposal of surplus excavated soil as directed, within a lead of 50 m. 1. All kinds of soil.	17.71	cum	62.04	1098.59
12	HSR 6.1	A CEMENT CONCRETE (CAST IN SITU) Providing and laying in position cement concrete of specified grade excluding the cost of centering and shuttering - All work below plinth level and up to Floor IV level: 2. 1:2:4 (1 cement : 2 coarse sand (zone-III) : 4 graded stone aggregate 20 mm nominal size)	20.34	cum	2598.31	52852.23
13	HSR 6.1	A CEMENT CONCRETE (CAST IN SITU) Providing and laying in position cement concrete of specified grade excluding the cost of centering and shuttering - All work below plinth level and up to Floor IV level: 2. 1:2:4 (1 cement : 2 coarse sand (zone-III) : 4 graded stone aggregate 20 mm nominal size)	18.16	cum	2598.31	47180.11
14	HSR 6.1	A CEMENT CONCRETE (CAST IN SITU) Providing and laying in position cement concrete of specified grade excluding the cost of centering and shuttering - All work below plinth level and up to Floor IV level: 6. 1:4:8 (1	36.52	cum	1825.40	66668.90

**EXECUTIVE ENGINEER, PANCHAYATI RAJ][EXECUTIVE ENGINEER
REWARI]
DEVELOPMENT AND PANCHAYAT**



Part-A Based on HSR Items						
As per approved DNIT				Ceiling Rates		
Sr. No.		Description	Qty.	Unit	Rate (Rs.)	Amount (Rs.)
		Cement : 4 coarse sand (zone-III) : 8 graded stone aggregate 40 mm nominal size)				
15	HSR 6.1	A CEMENT CONCRETE (CAST IN SITU) Providing and laying in position cement concrete of specified grade excluding the cost of centering and shuttering - All work below plinth level and up to Floor IV level: 7. 1:5:10 (1 cement : 5 coarse sand (zone-III): 10 graded stone aggregate 40 mm nominal size)	3.54	cum	1638.52	5800.36
16	HSR 6.16	D REINFORCED CEMENT CONCRETE Reinforced cement concrete work in beams, suspended floors, roofs having slope up to 15° landings, balconies, shelves, chajjas, lintels, bands, plain window sills, staircases and spiral stair cases above plinth level up to floor four level, excluding the cost of centering, shuttering, finishing and reinforcement with 1:1.5:3 (1 cement : 1.5 coarse sand(zone-III) : 3 graded stone aggregate 20 mm nominal size).	2.34	cum	4569.47	10674.28
17	HSR 6.30	I CENTRING AND SHUTTERING (FORM WORK) Centering and shuttering including strutting, propping etc. and removal of form for 3. Suspended floors, roofs, landings, balconies and access platform	11.38	Sqm	155.48	1769.52
18	HSR 6.33	J STEEL REINFORCEMENT Steel reinforcement for R.C.C. work, where not included in the complete rate of RCC, including straightening, cutting, bending, placing in position, binding, wastage, overlaps, welded joints, spacer bars, chairs, stays, hangers and annealed steel wire etc. complete in all respect below plinth level Note: Reinforcement shall be measured In length Including hooks, if any, separately for different diameters as actually used in work , excluding overlaps. Wastage, overlaps, couplings, welded joints, spacer bars, chairs, stays, hangers and annealed steel wire or other methods of binding & placing shall not be measured and cost of these items shall be deemed to be included in the rates for reinforcement. 6. Thermo-Mechanically Treated bars of grade Fe-500D or more	250.00	Kg.	49.34	12333.75

**EXECUTIVE ENGINEER, PANCHAYATI RAJ]EXECUTIVE ENGINEER
REWARI]
DEVELOPMENT AND PANCHAYAT**



Part-A Based on HSR Items						
As per approved DNIT					Ceiling Rates	
Sr. No.	Description		Qty.	Unit	Rate (Rs.)	Amount (Rs.)
19	HSR 7.70	MISCELLANEOUS BRICKWORK ITEMS Extra for bailing / pumping out standing water of pond caused by springs, sub soil water, canal or river seepage and broken water mains or drains except rain water collected in the trenches or foundations before laying brick work.	31143.00	Kilolitre	20.18	628543.60
20	HSR 7.21	B BRICK WORK Brick work with common burnt clay non-modular bricks of class designation 10.5 in foundation and plinth in: 1. Cement mortar 1:4 (1 cement : 4 coarse sand)	83.67	cum	3085.68	258169.59
21	HSR 7.21	B BRICK WORK Brick work with common burnt clay non-modular bricks of class designation 10.5 in foundation and plinth in: 1. Cement mortar 1:4 (1 cement : 4 coarse sand)	157.89	cum	3085.68	487210.36
22	HSR 7.21	B BRICK WORK Brick work with common burnt clay non-modular bricks of class designation 10.5 in foundation and plinth in: 1. Cement mortar 1:4 (1 cement : 4 coarse sand)	16.25	cum	3085.68	50133.05
23	HSR 7.21	B BRICK WORK Brick work with common burnt clay non-modular bricks of class designation 10.5 in foundation and plinth in: 1. Cement mortar 1:4 (1 cement : 4 coarse sand)	35.18	cum	3085.68	108538.79
24	HSR 9.22	SHEET ROOFING Providing corrugated G.S. sheet roofing including vertical / curved surface fixed with polymer coated J or L hooks, bolts and nuts 8 mm diameter with bitumen and G.I. limpet washers or with G.I. limpet washers filled with white lead, including a coat of approved steel primer and two coats of approved paint on overlapping of sheets complete (up to any pitch in horizontal/ vertical or curved surfaces), excluding the cost of purlins, rafters and trusses and including cutting to size and shape wherever required. 1. 1.00 mm thick with zinc coating not less than 275 gm/m ²	80.28	Sqm	864.86	69432.49
25	HSR 10.33	BRICK FLOORING Providing and laying of brick on edge flooring with bricks of class designation 7.5 on a bed of	111.60	Sqm	431.31	48133.92

**EXECUTIVE ENGINEER, PANCHAYATI RAJ[EXECUTIVE ENGINEER
REWARI]
DEVELOPMENT AND PANCHAYAT**



Part-A Based on HSR Items						
As per approved DNIT					Ceiling Rates	
Sr. No.		Description	Qty.	Unit	Rate (Rs.)	Amount (Rs.)
		12 mm cement mortar, including filling the joints with same mortar, with common burnt clay non modular bricks: 1. 1:4 (1 cement : 4 coarse sand)				
26	HSR 10.7	CEMENT CONCRETE FLOORING Providing and laying of conglomerate floor 50mm thick cement concrete topping 1:2:4	26.37	Sqm	161.46	4257.70
27	HSR 10.7	CEMENT CONCRETE FLOORING Providing and laying of conglomerate floor 50mm thick cement concrete topping 1:2:4	180.56	Sqm	161.46	29153.22
28	HSR 10.7	CEMENT CONCRETE FLOORING Providing and laying of conglomerate floor 50mm thick cement concrete topping 1:2:4	31.19	Sqm	161.46	5035.13
29	HSR 10.1	CEMENT CONCRETE FLOORING Providing and laying of base course of floors consisting of 100 mm thick cement 1:8:16 and 100 mm sand or stone filling. 1.1. Re-compacting excavated soil in plinth under floors, including watering, ramming, consolidating and dressing complete.	33.48	cum	54.57	1826.92
30	HSR 10.1	CEMENT CONCRETE FLOORING Providing and laying of base course of floors consisting of 100 mm thick cement 1:8:16 and 100 mm sand or stone filling. 1.1. Re-compacting excavated soil in plinth under floors, including watering, ramming, consolidating and dressing complete.	7.29	cum	54.57	397.80
31	HSR 10.100	OTHER MISCELLANEOUS ITEMS USED FOR FLOORING 0 Cement Concrete 1:8:16 Flooring 2. Cement Concrete 1:8:16 with stone aggregate 40 mm size in foundation and plinth.	27.08	cum	1392.59	37708.62
32	HSR 10.100	OTHER MISCELLANEOUS ITEMS USED FOR FLOORING 0 Cement Concrete 1:8:16 Flooring 2. Cement Concrete 1:8:16 with stone aggregate 40 mm size in foundation and plinth.	7.19	cum	1392.59	10008.56
33	HSR 11.5	CEMENT PLASTER (IN FINE SAND) 12 mm cement plaster of mix : 3. 1:4 (1 cement: 4 fine sand)	135.16	Sqm	84.47	11416.63

**EXECUTIVE ENGINEER, PANCHAYATI RAJ[EXECUTIVE ENGINEER
REWARI]
DEVELOPMENT AND PANCHAYAT**



Part-A Based on HSR Items						
As per approved DNIT					Ceiling Rates	
Sr. No.		Description	Qty.	Unit	Rate (Rs.)	Amount (Rs.)
34	HSR 11.5	CEMENT PLASTER (IN FINE SAND) 12 mm cement plaster of mix : 3. 1:4 (1 cement: 4 fine sand)	171.55	Sqm	84.47	14490.23
35	HSR 11.5	CEMENT PLASTER (IN FINE SAND) 12 mm cement plaster of mix : 3. 1:4 (1 cement: 4 fine sand)	58.53	Sqm	84.47	4943.80
36	HSR 11.5	CEMENT PLASTER (IN FINE SAND) 12 mm cement plaster of mix : 3. 1:4 (1 cement: 4 fine sand)	69.23	Sqm	84.47	5847.51
37	HSR 11.52	RENDERING ON RCC SURFACE Cement rendering on plaster 1 mm thick	127.94	Sqm	20.93	2677.68
38	HSR 12.50	WINDOW GRILLS, METAL MESH, WIRE GAUGE ETC. Providing and fixing M.S. grills of required pattern in frames of windows etc. with M.S. flats, square or round bars etc. including priming coat with approved steel primer all complete. 2. Fixed to openings /wooden frames with rawl plugs screws etc.	100.00	Kg.	78.49	7848.75
39	HSR 13.9	STEEL DOOR/ WINDOW FRAMES AND SHUTTERS Providing and fixing fly proof wire gauze to windows, clerestory windows and doors with M.S. Flat 15x3 mm and nuts and bolts complete. 2. Stainless steel (grade 304) wire gauze of 0.5 mm dia wire and 1.4 mm aperture on both sides	20.00	Sqm	521.01	10420.15
40	HSR 13.30	SIGLE/BUILT-UP STEEL/TUBULAR SECTIONS Steel work in built up tubular (round, square or rectangular hollow tubes etc.) trusses etc., including cutting, hoisting, fixing in position and applying a priming coat of approved steel primer, including welding and bolted with special shaped washers etc. complete. 1. Hot finished welded type tubes	1440.00	Kg.	78.49	113022.00

**EXECUTIVE ENGINEER, PANCHAYATI RAJ[EXECUTIVE ENGINEER
REWARI]
DEVELOPMENT AND PANCHAYAT**



Part-A Based on HSR Items						
As per approved DNIT					Ceiling Rates	
Sr. No.		Description	Qty.	Unit	Rate (Rs.)	Amount (Rs.)
41	HSR 17.5	Clearing and Grubbing Road Land . Compacting Original Ground 3. Compaction of Earthwork Compaction of & preparation of sub grade including loosening, levelling of earth 225 mm thick top layer, rough dressing of soil, final dressing of earth to give level, camber, watering, rolling with road roller, compacting the bed to achieve minimum dry density as given in the Table 3000-2 as per technical clause 305 of MORT&H specifications	1051.88	Sqm	5.23	5503.98
42	HSR 17.69	MAINTENANCE OF ROADS Interlocking Concrete Block Pavement 3. Providing and Laying 60 mm thick ISI marked Interlocking Paver Blocks conforming to IS 15658:2006/IRC SP 63: 2004 of all shapes and colours in design mix cement M 35 over the bed of 25 mm thick fine sand complete in all respect.	738.66	Sqm	430.56	318036.16
43	HSR 17.70	MAINTENANCE OF ROADS Removal of existing IPB by manual means and disposal of dismantled material with all lead and lift as per technical specification clause 202.3.	102.22	Sqm	19.44	1986.55
44	HSR 17.22	Clearing and Grubbing Road Land . Water Bound Macadam Gr I 3. Water Bound Macadam Grading I with crushable screenings Providing, laying, spreading and compacting stone aggregates of specific sizes to water bound macadam specification including spreading in uniform thickness, hand packing, rolling with 3 wheeled steel/ vibratory roller 8-10 tonnes in stages to proper grade and camber, applying and brooming requisite type of screening/ binding Materials to fill up the interstices of coarse aggregate, watering and compacting to the required density complete as per technical clause 404 of MORT&H specifications	79.94	cum	931.39	74457.71
45	HSR 17.23	Clearing and Grubbing Road Land . Water Bound Macadam Grading - II 3. Water Bound Macadam – I & II with crushable screenings Providing, laying, spreading and compacting stone aggregates of specific sizes to water bound macadam specification including spreading in uniform thickness, hand packing, rolling	79.94	cum	956.80	76489.46

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Part-A Based on HSR Items						
As per approved DNIT					Ceiling Rates	
Sr. No.		Description	Qty.	Unit	Rate (Rs.)	Amount (Rs.)
		with 3 wheeled steel/ vibratory roller 8-10 tonnes in stages to proper grade and camber, applying and brooming requisite type of screening/ binding Materials to fill up the interstices of coarse aggregate, watering and compacting to the required density complete as per technical clause 404 of MORT&H specifications				
46	HSR 20.7	B LAYING OF AC / PVC PIPES AND SPECIALS Stringing out A.C./P.V.C pipes and specials casting along trenches and laying the same in trenches, to correct alignment and gradients including cartage from divisional stores or nearest railway station to site of works and return of pieces of pipes to stores. 3. 100 mm internal diameter of pipe line laid complete	1.50	10 Metres	111.38	167.07
47	HSR 20.7	B LAYING OF AC / PVC PIPES AND SPECIALS Stringing out A.C./P.V.C pipes and specials casting along trenches and laying the same in trenches, to correct alignment and gradients including cartage from divisional stores or nearest railway station to site of works and return of pieces of pipes to stores. 5. 150 mm internal diameter of pipe line laid complete	4.92	10 Metres	163.70	805.42
48	HSR 21.93	N MANHOLE CHAMBERS Providing and fixing SFRC MANHOLE COVERS AND FRAMES MARKED WITH IS: 12592 including setting the same to correct lines and levels in 1:3 cement sand mortar over manhole including carriage loading unloading stacking handling re-handling etc. complete in all respects to the satisfaction to the Engineer-in-charge. 1. Type:- Extra Heavy Duty Set (FHD 35) 560MM Clear Opening	10.00	Each	863.36	8633.63
49	HSR 21.95	N MANHOLE CHAMBERS Providing lowering cutting jointing and testing RCC pipe class NP3 as per IS-458-2003 with spigot and socketed joints manufactured with ISI marked sulphate resistance cement as per ISI 12330 with rubber rings ISI marked antitermite as required at site in to trenches for all depths and laying out the same to correct alignment gradients and levels including dressing and trimming and cutting of concrete beds and side of trenches, if required jointing with rubber rings in trenches and jointing with 1:3/2	266.76	Metre	1919.58	512067.16

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REWARI]
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Part-A Based on HSR Items						
As per approved DNIT				Ceiling Rates		
Sr. No.	Description		Qty.	Unit	Rate (Rs.)	Amount (Rs.)
		cement sand mortar and with end dowels filled with 1:3/2 cement sand mortar and finishing the joints at an angle of 45 degree with faces of spigot of socket joints cutting and finishing the cut surface to a uniform finish etc. as fully described in item No. 21.38, item 21.44, item 21.45, and item 21.46 including cartage loading and unloading complete in all respects. the internal diametric of the sewer being: 5. 600 mm				
50	HSR 26.58	Supply and installation of garden bench 1. Chair type garden bench with L-shaped sides made of reinforced concrete (M30), thickness 100 mm, overall height 1000 mm, base width 620 mm. Back and seat shall consist of 5 Nos. reinforced concrete planks 1500 mm x 100 mm x 50 mm one plank 1500 mm x 200 mm x 50 mm. Seating height of the bench shall be 450 mm. The bench shall be fixed with nuts on concrete mount, all holes sealed after assembly and installation. All materials required to be as per BIS specifications.	52.00	Each	3598.47	187120.18
51	HSR 26.63	Providing and fixing steel tree guard 5. M.S. Flat iron tree guard 45 cm square and 1.8 metres. height above ground level formed of 4 Nos. of angle irons of 25 x 25 x 3 mm 2.1 m long, 5 Nos. 25mm x 3mm horizontal MS flats welded to verticals on each side, wire mesh 50 x 75 mm welded to angles and flats. Tree guard in two halves bolted together with 8mm dia & 30 mm long bolts, fixed in ground with 1:2:4 cement concrete, complete in all respects. minimum weight 17.54 kg	60.00	Each	1217.68	73060.65
52	HSR 34.29	Cautionary Sign Boards GI barbed wire fencing 2. G.I Barbed Wire Fencing 1.8 Metre High Providing and fixing 1.8 metres high GI barbed wire fencing with 2.4 m angle iron posts 50 mm x 50 mm x 6 mm placed every 3 metres centre to centre founded in M15 grade cement concrete, 0.6 metre below ground level, every 15th post, last but one end post and corner post shall be strutted on both sides and end post on one side only and provided with 12 horizontal lines and 2 diagonals interwoven with horizontal wires, fixed with GI staples, turn buckles etc complete as per clause 807	584.45	Per Metre	325.16	190041.22

**EXECUTIVE ENGINEER, PANCHAYATI RAJ[EXECUTIVE ENGINEER
REWARI]
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Part-A Based on HSR Items						
As per approved DNIT					Ceiling Rates	
Sr. No.	Description		Qty.	Unit	Rate (Rs.)	Amount (Rs.)
53	HSR 35.7	PIPE CULVERTS Boulder Apron Laid in Wire Crates Providing and laying of boulder apron laid in wire crates made with 4mm dia GI wire conforming to IS: 280 & IS:4826 in 100mm x 100mm mesh (weaved diagonally) including 10 per cent extra for laps and joints laid with stone boulders weighing not less than 40 kg each. Including excavation for trimming for preparation of bed. Readymade woven wire crate rolls have been considered in the rate analysis. In case readymade rolls are not available, GI wire 4mm dia. @ 32 kg per 10 sqm may be provided. In that case 2 per cent of the cost of GI wire may be added for weaving the wire crates.	149.76	cum	1297.66	194337.56
54	HSR 35.10	PIPE CULVERTS Providing and laying Filter material underneath pitching in slopes complete as per drawing and Technical specification Includes Mazdoor required for trimming of slope to proper profile and preparation of bed.	39.53	cum	1462.86	57823.83
					Total	82,06,918.33

Part-B Non-Schedule Items						
As per approved DNIT					Ceiling Rates	
Sr. No.	Description		Qty.	Unit	Rate (Rs.)	Amount (Rs.)
1	NS Item	LED based solar light rate for supply ,installation and commisioning STSTEM with five year warranty etc (with remote)	18.00	Each	10771.48	193886.55
					Total	1,93,886.55

Conditions :-

1	All the cutting and corrections be got attested from the Engineer-in-Charge.
2	The expenditure against the work shall not exceed administratively approved estimate and funds sanctioned for the work. In case, revised approval of estimate is required, the same will be obtained well in time.
3	No change in specifications and scope of work shall be made without prior approval of Head office.

**EXECUTIVE ENGINEER, PANCHAYATI RAJ[EXECUTIVE ENGINEER
REWARI]
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Conditions :-	
4	The construction, structural design & drawings shall be approved by the competent authority before taking the work in hand.
5	The specifications/makes of all the items to be supplied and fixed will be as per specifications/ makes mentioned in the NIT.
6	The 3rd party inspection will be adopted by Engineer-in-Charge. The 3rd party would inspect the work during its execution to ensure the execution of work as per specification/agreement. The inspection and sample testing charges will be borne by the Department.
7	The specifications/makes of any item, for which, specifications/makes has not been mentioned in the NIT, then the same will be finalized by the Engineer-in-Charge.
8	Labour cess @ 1% shall be deducted from the bills of the contractor/agency and will be deposited with Secretary, Haryana Building and Other Constructions Workers Welfare Board.
9	All other conditions as per approved NIT.
10	The performance Security shall be deposited by the agency only in shape of Bank Guarantee /DD within 7 days after issuing offer letter by the XEN (PR) Rewari, otherwise action will be taken against the agency as per clause no. 30.3 of Common Bid Document (CBD)(Performance Security Amt. 280975 plus 514184=795159/-)
11	The Agency will be use ISI Mark Interlocking Paver Blocks of 60mm and 80mm in above said work as per HSR 2021 item No.17.69.3 and 17.69.2
12	All material included Cement will be arranged by the agency at his own level.
13	The scope/Qty of the work can be increased or decreased depending upon the site condition and availability of funds and any item Committed and substituted in accordance with the requirement of the department and no claim on this amount shall be entertained.
14	The payment will be made to the agency in accordance to funds provided by the Govt. from time to time and there will be no claim by agency for any type like contractor profit, interest etc. for delay in payment.

You are hereby requested to furnish Performance Security, (and additional security for unbalanced bids in terms of ITB Clause 29.3) [if applicable] in the form detailed in Clause 34.1 of ITB for an amount equivalent to Rs. **2,80,975/-** and additional security amount Rs. **5,14,184/-** within 15 days of the receipt of this letter of acceptance valid up to 45 days from the date of expiry of Defect Liability-cum-Maintenance Period i.e. up to **1095 Days** from the completion of work and sign the contract, failing which action as stated in Clause 34.3 of ITB will be taken.

NARENDER KUMAR
Executive Engineer
Executive Engineer Rewari
Development and Panchayat

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EXECUTIVE ENGINEER, PANCHAYATI RAJ[EXECUTIVE ENGINEER
REWARI]
DEVELOPMENT AND PANCHAYAT



Endst. No. : Even

Dated : Even

Copy of above is forwarded to the following for information and necessary action.

1. Sr. Divisional Accounts Officer, Development and Panchayat, Haryana,, Division Executive Engineer, Panchayati Raj[Executive Engineer Rewari]
2. Deputy Supdt. Officer, Development and Panchayat, Haryana , Division Executive Engineer, Panchayati Raj[Executive Engineer Rewari]

**EXECUTIVE ENGINEER REWARI
DEVELOPMENT AND PANCHAYAT**



ISSUE OF NOTICE TO PROCEED WITH THE WORK

To

THE NARWANA CHAHAL COOPERATIVE MULTIPURPOSE SOCIETY LIMITED
PREM NAGAR, NARWANA, JIND, HARYANA,, PREM NAGAR, NARWANA, JIND, HARYANA,,
126116[2021R1317]
E-mail- narwanachahalsociety@gmail.com
Contact No.- 9813252333

Memo No.- HEWP/AL-95939

Dated: 22/10/2024

Subject:- KHARKHARA MAIN POND DEVELOPMENT and REJUVENATION OF DIRTY WATER POND (01HRRWRRWR0300KHAR001) **Chargeable to:** DEVELOPMENT and REJUVENATION OF DIRTY WATER POND (01HRRWRRWR0300KHAR001).....(**Tender id : 2024_HRY_400877_1**)

Agreement Amount (Rs.) 84,00,805/-	
Agreement Number	DEV/FY2024-25/056213
Construction Amount (Rs.)	84,00,805/-
Operation & Maintenance Amount (Rs.)	0/-

Pursuant to your furnishing the requisite Performance Security as stipulated in ITB Clause 34 and signing of the Contract for the work of "KHARKHARA MAIN POND DEVELOPMENT and REJUVENATION OF DIRTY WATER POND (01HRRWRRWR0300KHAR001)" at a bid price of Rs.84,00,805/-.

Time Period for Construction	Date of Start: -	23/10/2024
	Date of Completion: -	04/08/2025
Defect Liability Period	1095 Days	

You are hereby instructed to proceed with the execution of the said works in accordance with the contract documents.

NARENDER KUMAR
Executive Engineer
Executive Engineer Rewari
Development and Panchayat

Disclaimer - This is a computer-generated document. No signature is required.

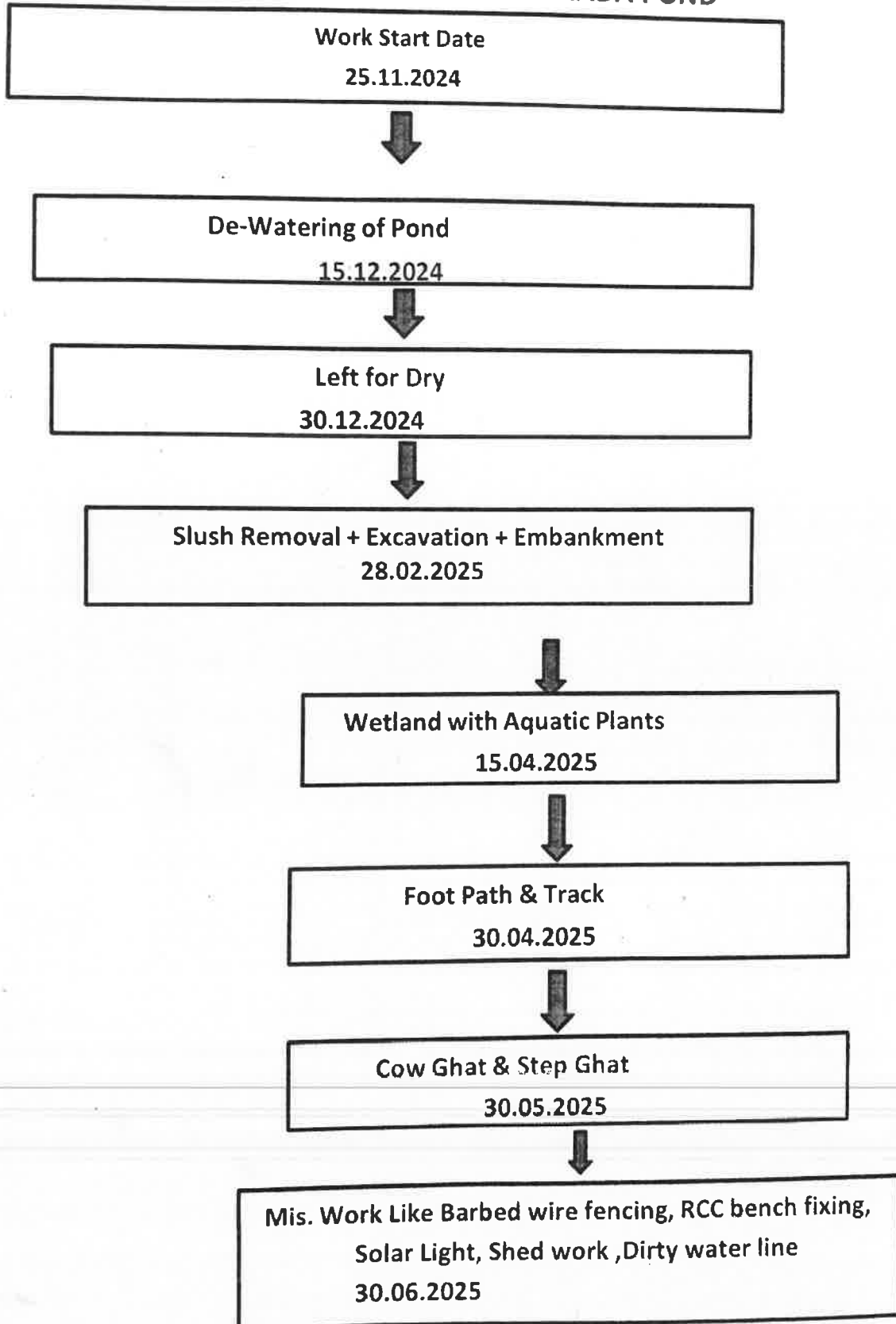
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KHARKHARA POND

24

(POND ID- 1HRRWRRWR0300KHAR001)

REVISED BARCHART OF KHARKHADA POND



104-R-4

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104-R-4



Registered /By-Hand

From:-

Executive Engineer,
Panchayati Raj, Rewari

To

M/s Kadyan Enterprises India Pvt. Ltd.
Prop. Sunil Kumar S/o Dayanand
V.P.O-Kadma, Teh. Badhra,
Distt. Charkhi Dadri (Haryana)
Mob. No. 9991237893, 9050620896

Memo. No.PRR-18/

3710

Dated: -

28-8-2018

Subject:-

Allotment of the work for the under Costt. Of Liqueid Waste Manegment "Seenchewala Modal" Scheme (Gram Panchayat) during the current financial year 2017-18 (GP) at Village:- Kharkhara Block :- Rewari Distt.- Rewari (Tender Amount 30.58 lac) (Tender ID No. 86479)

Ref.:-

Your e-tender dated 06-06-2018 to 20-07-2018

Your tender amounting to Rs. 30,58,000/- Dated 10.08.2018 of the above said work has been approved by The Chief Engineer Panchayati Raj Public works, Haryana Chandigarh vide his memo letter no. PRG/18/6586 dated 10-08-2018 and allotted to you on behalf of the Governor of Haryana subject to the provision of NIT, Tender form and with the following rates, terms and conditions:-

Rates

All HSR items @ (HSR+CP)+4.75% Above(Plus Four Point seventy five Percent Above)

NS items

- 1 Collection and carriage of stone metal soling coat 63 to 45 mm gauge from of approved quarry as per PWD specification @ 1169/- Per cum (Rs.One Thousand one Hundred sixty nine only)
- 2 Collection and carriage of stone metal wearing coat 53 to 22.4 mm gauge from of approved quarry as per PWD specification @ 1184/- Per cum (Rs.One Thousand one Hundred eighty four only)
- 3 Collection and carriage of screening for biding of WBM as per approved quarry @ 900/- Per cum (Rs. Nine Hundred only)

Conditions:-

1. Retention will be deducted @ 6% of the amount of the work done from running bill / final bill subject to a maximum of 5% of the contract value.
 2. The defect liability-cum- maintenance period shall be three years from the date of completion.
 3. Time limit 6 (six) months from date of acceptance issue wide memo No.PRR-18/3560 Dated:-14-08-2018.
 4. You are directed to contact with S.D.O. (PR) Rewari for taking Nissan to get the works executed at the earliest possible. After the issue of this letter your agreement stand concluded and you should contact this office personally for execution of agreement of this work within fortnight.
 5. The expenditure should not exceed the administrative approval/sanctioned estimate/fund available of individualvillage.
 6. Sale tax/Income tax/VAT, Lab /Education cess etc. will be deducted as per rules.
 7. Work will be executed as per P.W.D Specification /items/works, which don't cover under the specification, Should not be executed at site, even those in the approved DNIT.and latest guidelines.
 8. Work should be executed as per provision of Panchayati Raj Accounts/works rules.
 9. Work should be executed as per norms/ specification issued latest guideline time to time.
 10. Cement will be Supplied by the Department @ Rs. 250+3% storage charges (Per Beg) 43 Grade OPC Cement (ISI Marked) of reputed firm will be arranged and used by the contractor.
 11. The overall payment should not exceed from +4.75% Above.
 12. All material will be arranged by the agency at his own level.
 13. NS item, if any should be got sanctioned from the competent authority before the execution of NS item. These NS items rates should not be allowed to exceed the quoted rates.
 14. Approved drawing design & plan should be strictly adhered to any no deviation may be allowed at site. No work beyond fixed norms should be got executed at site.
 15. The Agency will be use ISI Mark Interlocking Paver Blocks of 60mm & 80mm in above said work as per HSR item No.10.158 & 10.159.
- DA/ Estimate & drawing of the work.

(For and on behalf of Governor of Haryana)

Executive Engineer,
Panchayati Raj, Rewari

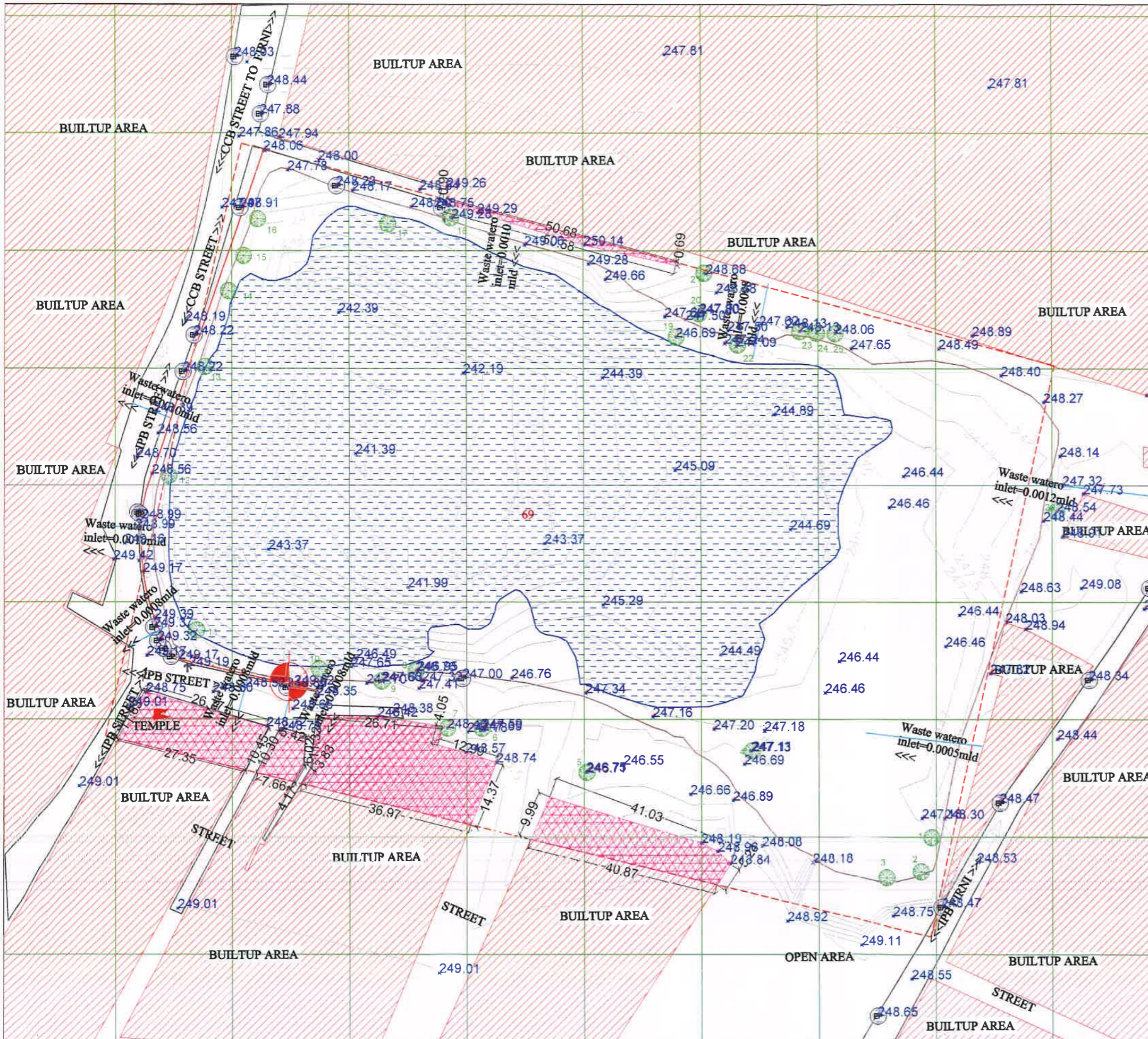
Endst No.PRR/18/ 3711-15 Dated

28-8-2018

A copy of the above is forwarded to the following for information & necessary action please:-

1. The Chief Engineer Panchayati Raj Public works Haryana, Chandigarh.
2. The Superintendent Engineer Panchayati Raj Public works Circle Gurugram
3. The S.D.O. Panchayati Raj, **Rewari** for getting the works executed from above agency at the earlier possible with the following provision:-
 - (I) Before start of works, the detailed estimate should be got sanctioned.
 - (II) Before taking of the work in hand, you should also get the drawing & design approved from the competent authority.
 - (III) It should also ensure that the site is not flood affected.
 - (IV) SDO (PR) **Rewari** should ensure that work will be executed as per norms/specification issued latest guideline.
 - (V) SDO (PR) **Rewari** Ensure that the overall excess should not exceed from +4.75% Above.
 - (VI) SDO (PR) **Rewari** Ensure that the Fly -Ash Gazzate Notification Govt. Of India 14 Sep. 1999, 27th August 2003, 3rd Nov. 2009 & 25th May 2015 strictly followed . Otherwise you are responsible for non compliance of these notification. The copy of Fly -Ash Gazzate Notification already circulated to you vide this office letter No. PRR/16/3021-25 dated 28-06-2016.
 - (VII) SDO (PR) **Rewari** Ensure that the ISI Mark Interlocking Paver Blocks Financial Commissioner & Principal Secretary to Govt. Of Haryana Development & Panchayats Department vide memo no.DFA 3-2012/48328-415 dated 24/8/2012 and Chief Engineer, Panchayati Raj,Public Works Haryana, Chandigarh vide memo no. PRC/2016/4653-73 dated 12-06-2016 strictly followed . Otherwise you are responsible for non compliance of these notification. The copy of Notification already circulated to you vide this office letter No. PRR/16/3026-30 dated 28-06-2016.
4. Block Development & Panchayat Officer **Rewari**.
5. S.O. of this office.


Executive Engineer,
Panchayati Raj, Rewari



EXISTING TOPOGRAPHICAL SURVEY PLAN OF MAIN POND AT VILLAGE KHARKHARA (300), BLOCK DHARUHERA, DISTT. REWARI (HR.)

UNIQUE ID OF POND
01HRRWRRWR0300KHAR001

INDEX

- 1. Revenue Boundary
- 2. Building
- 3. Road/Street
- 4. Actual Water Boundary
- 5. Actual Pond Boundary
- 6. Retaining Wall
- 7. Tree
- 8. Electric Pole
- 9. Inlet / Outlet
- 10. Encroachment Govt.
- 11. Encroachment Private
- 12. Level
- 13. Temple

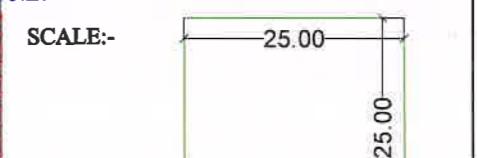
North Direction :-

LATITUDE :- 28°11'52" N
LONGITUDE :- 76°46'02.50" E

Pond- Area Statement :-
Actual Water Boundary = 10881.566 sqm (2.68 Acres)
Actual Pond Boundary = 17500.241 sqm (4.32 Acres)
Parameter Water Boundary = 459.290 mtr
Parameter Pond Boundary = 565.236 mtr
Water Level = 246.493 Date :-27-10-2023
Avg Depth of Water = 2.862 mtr
Avg Depth of Bank = 4.394 mtr
(iii)Detailed calculation of water present volume = 31143.0419 cum
(iii)Detailed calculation of water holding capacity = 76896.059 cum

REVENUE AREA = 5.66 ACRE
ENCROCHMENT = 0.34 ACRE

NOTE :-
TBM :- AT GHAT Wall Top
48.22 49.620mtr



TREE DETAIL

Sr No	Tree type	Girth Dia	Crown Dia
1	NEEM	0.44	8.26
2	NEEM	0.42	7.31
3	NEEM	0.34	8.10
4	NEEM	0.239	7.20
5	NEEM	0.34	9.19
6	NEEM	0.60	12.08
7	KIKAR	0.54	12.10
8	NEEM	0.47	9.50
9	NEEM	0.531	11.30
10	NEEM	0.26	9.88
11	PIPAI	0.419	9.97
12	NEEM	0.251	9.42
13	KIKAR	0.132	11.05
14	NEEM	0.43	8.05
15	NEEM	0.352	12.05
16	KIKAR	0.432	9.05
17	KIKAR	0.332	12.05
18	NEEM	0.362	12.05
19	KIKAR	0.342	12.05
20	KIKAR	0.334	12.05
21	SHISHAM	0.350	12.05
22	KIKAR	0.332	12.05
23	KIKAR	0.352	12.05
24	KIKAR	0.332	12.05
25	KIKAR	0.332	12.05
26	NEEM	0.310	10.05

NOTE :- ALL DIMENSION ARE IN METER

- (i) Present Condition of the Pond:-
Polluted and BUT NOT Overflowing
- (ii) Present Usage of the Pond :-
waste water POND
- (iii) Whether in Abadi Area or not:-
yes
- (iv) Religious or Historical Condition :-
no

Mamta Chhaya Engineering Services
Address:-
DB 315 West Ram Nagar Sonipat

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- NOTE:-
- Levels shown in drawing are tentative, it may vary as per site condition
 - No. of Benches without shed=36
 - No. of Benches with shed=16pairs
 - No. of Lights = 19
 - Benches at a distance of 10 m .C/C
 - Lights at a distance of 30 m .C/C



Refer Detail of CWL

PROPOSED CATTLE GHAT

PROPOSED STEP GHAT

EMBANKMENT SLOPE 1:5
EXISTING EMBANKMENT LEVEL: 247.52M (avg.)
EXISTING POND BED LEVEL: 243.37M (4.15m)
EXTENDED PROPOSED POND BED LEVEL: 244.02M (3.5m)

1.80 M. WIDE BUFFER AREA
5.00 M. WIDE GREEN SLOPE AREA
1.83 M. WIDE PATHWAY
1.20 M. WIDE BUFFER AREA